

National Company Law Tribunal  
Allahabad Bench  
Allahabad

26 (ND)/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2016.

NAME OF THE COMPANY: M/s Wincon Engineers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

| Sl. No. | Name | Designation | Representation | Signature |
|---------|------|-------------|----------------|-----------|
|---------|------|-------------|----------------|-----------|

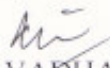
|    |                  |                      |                      |                                                                                     |
|----|------------------|----------------------|----------------------|-------------------------------------------------------------------------------------|
| 1. | MR. VIVEK KOHLI  | ADV.                 | RESPD<br>PETITIONERS |  |
| 2. | MR. NIKHIL MATUR |                      |                      |                                                                                     |
| 3. | MR. VIVEK SARAN  |                      |                      |                                                                                     |
| 4. | Ms Monica Nanda  | Company<br>Secretary | Respondents          |  |

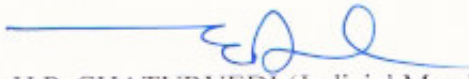
Order dated 15.12.2016

26 (ND)/2015 M/s Wincon Engineers Pvt. Ltd. & Ors.

At the request of Learned Counsel for the petitioner time extended for filing rejoinder till 23.12.2016. It is submitted that main question to be taken up in the final hearing is regarding validity or otherwise of the allotment of shares. List on 23.12.2016 for filing rejoinder.

List on 23.12.2016.

  
SH.V.S.R. AVADHANI (Judicial Member)

  
SH. H.P. CHATURVEDI (Judicial Member)

Dated 15.12.2016